

FORM NO. 4
(SEE RULE 12)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

23/04.....

Org. App. / Misce Petn / Cont. Petn / Rev. App.

In O.A. 413/02.....

Name of the Applicant(s) G.K. Nair & Sons.....

Name of the Respondent(s) Mathur & another.....

Advocate for the Applicant M. Chander, G.N. Chakrabarty, S. Nath

Counsel for the Railway / CGSC.....

ORDER OF THE TRIBUNAL

OFFICE NOTE

DATE

15.6.04

Present: The Hon'ble Mrs. Bharati Roy, Judicial Member and Hon'ble Mr. K.V. Prahладan, Administrative Member.

Heard learned counsel for the parties.

Issue notice on the Respondents to show cause as to why the Contempt proceedings shall not be initiated against the alleged contemners.

Returnable by four weeks. List the case before Next Division Bench.

Parbat Roy
Member (A)

B
Member (J)

5.11.2004

Present: The Hon'ble Mr. Justice R.K. Batta, Vice-Chairman.

The Hon'ble Mr. K.V. Prahладan, Member (A).

None for the parties. Stand over to 3.12.2004.

Parbat Roy
Member (A)

R
Vice-Chairman

mb

for Section officer

23/04

6.12.2004
Shillong

Notice & order
Sent to D/Section
for issuing to
respondent Nos-
1,2, by regd. with
A/D post.

(1) D/Memo No=1063,
16/6/04. 1063, dt. 21/6/04.
postal A/D card
return b/w
resp. Nos. 1 & 2.

19/7/04.

In view of the corrigendum
dated 29.9.2004, placed on record
along with other connected papers
by Mr.A.Deb Roy, learned Sr.C.G.S.C.
learned counsel for the applicant
Mr.M.Chanda seeks to withdraw this
contempt petition.

The Contempt petition is accord-
ingly allowed to be withdrawn and
the contempt notice is hereby dis-
charged.

K. D. Dube
Member

R
Vice-Chairman

bb

4.8.04

An affidavit on
behalf of Respondent
No.2.

4-11-04

1/ Notice duly served
on R-2/10.182
2/ Affidavit for Secar
filed by the 2-10-2

3-12-04

1/ Notice duly served
on R-2/10.182
2/ Affidavit for Secar
filed by the 2-10-2.

~~Pls. accept the attached.~~

14.12.04
copy of the order has
been sent on the office for
everyth. for the parties etc.

Central Administrative Tribunal

10 JUN 2004

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: GUWAHATI

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

Contempt petition No.

23

/2004

In O.A No.413 of 2002.

In the matter of

Sri G.K.Nair & Ors.

... Petitioners.

-Versus -

Sri K.N. Mathur & Another

... Alleged Contemnors.

-And -

In the matter of

An application under section 17 of the Administrative Tribunals Act, 1985 praying for initiation of a Contempt proceeding against the alleged contemnors for non-compliance of the order dated 25.08.2003 passed in O.A.No.413/2002 and orders dated 17.2.2004 and 20.2.2004 passed in M.P. No. 121/2003 (O.A. No. 413/2002).

- And -

In the matter of

1. Sri G.K.Nair
Superintendent
Office of the Deputy Director
General, Geological Survey of
India, North Eastern Region

Filed by the Petitioners
Through Subroto Nabi
Advocate
29/07/04

Shillong.

2. Smt. K. Marbaniang
Superintendent
Office of the Deputy Director
General, Geological Survey of
India, North Eastern Region
Shillong.
3. Smt. Sentimongla Ao
Superintendent
Office of the Deputy Director
General, Geological Survey of
India, North Eastern Region
Shillong.
4. Sri Tarit Ranjan Das
Superintendent
Office of the Deputy Director
General, Geological Survey of
India, North Eastern Region
Shillong.

■Petitioners

-versus-

1. Sri K.N. Mathur ^{me}
Director General
Geological Survey of India
27 J.L. Nehru Road
Calcutta-16
2. Sri A.K. Bhandari
Deputy Director General
Geological Survey of India
North Eastern Region
Shillong-793003

Alleged Contemnors.

The humble petitioners above named-

Most respectfully sheweth:-

1. That your petitioners approached this Hon'ble Tribunal through O.A.No. 413/02 with the prayer that the seniority of the petitioners be re-fixed holding the DPC held on 1.11.1997 instead of March 1998.
2. That the Hon'ble Tribunal after hearing the contentions of the parties was pleased to dispose of the application vide order dated 25.08.2003 passed in O.A.No 413 of 2002 directing the respondents as follows:-

"On consideration of all the aspects of the matter we, therefore, hold that for the ends of justice a direction needs to be issued to the respondents to revise the seniority list by antedating the date of DPC Meeting to 1.11.1997 so as to avoid injustices to the applicants and consider their case for promotion on the basis of the DPC on 1.11.1997 as per rules. The respondents are directed to complete the above exercise as early as possible, preferably within two months from the date of receipt of the order."

(Copy of the Judgment and order dated 25.08.2003 is annexed hereto and marked as **Annexure-I**).

3. That your petitioners on receipt of the said judgment and order dated 25.8.2003 approached the alleged contemnors for implementation submitted representations on 15.09.2003, 25.09.2003, and 7.11.2003 to the alleged contemnors praying for early implementation of the

Judgment and order dated 25.08.2003 passed in O.A. No 413 of 2002.

(Copy of the representations dated 15.09.2003, 25.09.2003 and 7.11.2003 are annexed hereto and marked as **Annexure-II** series).

4. That the humble petitioners beg to state that more than 6 (six) months time have passed since the passing of the order but the alleged contemnors have not initiated any action for implementation of the Judgment aforesaid.
5. That it is stated that the petitioners filed M.P. No. 121/2003 with a prayer for a direction from the Hon'ble Tribunal to direct the alleged contemnors either to consider the case of the petitioners for promotion to the post of Administrative Officer in the light of the judgment and order passed by the Hon'ble Tribunal in its judgment and order dated 25.8.2003 or to keep 4 posts of Administrative Officer vacant till the impugned seniority list is revised. The Hon'ble Tribunal was pleased issue notice to the alleged contemnors as to why the prayer of the petitioners should not be granted. Unfortunately till date no reply to the said show cause notice has been received. Thereafter the petitioners came to learn from a reliable source that without implementing the aforesaid judgment and order passed by the Hon'ble Tribunal the alleged contemnors started the process for holding DPC on 23.2.2004 to consider the case of promotion for the post of Administrative Officer without considering the case of the present petitioners in spite of the

specific direction passed by the Hon'ble Tribunal in O.A. No. 413 of 2002. The petitioners finding no other alternative further submitted an additional statements before the Hon'ble Tribunal in M.P. No. 121/2003 in O.A. 413/2002 informing, the aforesaid position. On hearing both the counsel of the parties The Hon'ble Tribunal was further pleased to pass the following orders on 17.2.2004 and 20.2.2004 :

"Heard Mr. M.Chanda, learned counsel for the applicants on the interim relief prayer. The applicant Nos. 1,2,3 and 4 in O.A. No. 413 of 2003 may also be considered in the DPC Meeting for the post of Administrative Officer. Reply to be filed within three weeks.

The word "may" in the fifth line of the order dated 17.2.2004 stands modified to "shall". This may be communicated to the respondents.

Records has been placed at the instance of the petitioners".

Copy of the orders dated 17.2.2004 and 20.2.2004 are annexed as Annexure- III series.

6. That your petitioners state that in the meantime 9 months have already elapsed but the alleged contemnors deliberately and willfully did not initiate any action for implementation of the Judgment and Order dated 25.08.2003 passed by this Hon'ble Tribunal in O.A. No 413 of 2002 which amounts to Contempt of Court. Therefore the Hon'ble Tribunal be pleased to initiate a Contempt proceeding against the alleged contemnors for willful violation of the order of the Hon'ble Tribunal

dated 25.08.2003 in O.A.No.413/2002 and further be pleased to impose punishment upon the alleged contemnors in accordance with law.

Under the facts and circumstances stated above, the Hon'ble Tribunal be pleased to initiate Contempt proceeding against the Alleged Contemnors for willful non-compliance of the orders dated 25.08.2003 in O.A.No.413/2002 and order dated 17.2.2003 and 20.2.2003 passed in M.P. No. 121/2003 (O.A. No. 413/2002) and be pleased to impose punishment upon the alleged contemnors in accordance with law and further be pleased to pass any other order or orders as deemed fit and proper by the Hon'ble Court.

And for this act of kindness the petitioners as in duty bound shall ever pray.

AFFIDAVIT

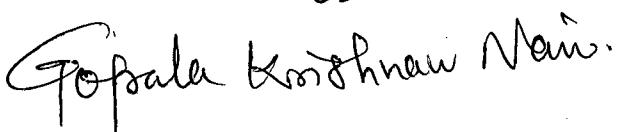
I, Sri Gopal Krishan Nair, aged about 56 years, working as Superintendent in the office of the Deputy Director General Geological Survey of India, North Eastern Region, Shillong, do hereby solemnly declare as follows: -

1. That I am one the petitioners in the above contempt petition and as such I am well acquainted with the facts and circumstances of the case and I have been duly authorized to swear this affidavit on behalf of the others.
2. That the statement made in para 1 to 6 are true to my knowledge and belief and I have not suppressed any material fact.
3. That this Affidavit is made for the purpose of filing contempt petition before the Hon'ble Central Administrative Tribunal, Guwahati Bench for non-compliance of the Hon'ble Tribunal's order dated 25.08.2003 passed in O.A. No.413/2002.

And I sign this Affidavit on this 29th day of May, 2004.

Identified by

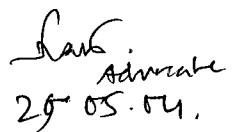

Advocate


Gopal Krishan Nair

(G.K.NAIR)

Deponent-

The above named deponent - solemnly affirms and declares before Sri Subrata Nair, Advocate, on the 29th day of May, 04, who is identified by Sri G.N.Chakrabarty, Advocate.


Gopal Krishan Nair
29-05-04

DRAFT CHARGE

Laid down before the Hon'ble central Administrative Tribunal, Guwahati for initiating a contempt proceeding against the contemnors for willful disobedience and deliberate non-compliance of order of the Hon'ble Tribunal dated 25.08.2003 passed in O.A.No 413/2002 and to impose punishment upon the alleged contemnors for willful disobedience and deliberate non-compliance of order dated 25.08.2003 and the orders dated 17.2.2004 and 20.2.2002 passed in M.P. No. 121/2003 by this Hon'ble Tribunal.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.413 of 2002

Date of decision: This the 25th day of August 2003

The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman

The Hon'ble Mr K.V. Prahaladan, Administrative Member

1. Shri G.K. Nair

2. Smt K. Marbaniang

3. Smt Sentimongla Ao

4. Shri Tarit Ranjan Das

.....Applicants

Working as Superintendent in the
Office of the Deputy Director General,
Geological Survey of India,
North Eastern Region, Shillong.

By Advocates Mr M. Chanda,
Mr G.N. Chakraborty and Mr S. Ghosh.

- versus -

1. The Union of India, represented by
The Secretary to the Government of India,
Ministry of Mines,
New Delhi.

2. The Director General
Geological Survey of India
27 J.L. Nehru Road,
Calcutta.

3. The Deputy Director General
Geological Survey of India,
North Eastern Region,
Nongrim Hills, Shillong.

.....Respondents

By Advocate Mr A. Deb Roy, Sr.C.G.S.C.

.....
O R D E R (ORAL)

D. N. CHOWDHURY, J. (V.C.)

The issue raised in this application pertains to
fixation of seniority in the grade of Superintendent on
the strength of promotion made on the recommendation of
the Departmental Promotion Committee in the following

*Ans. to
Ranjan
Bhattacharya
29.8.03*

circumstances:

The four applicants serving under the respondents were promoted to the post of Superintendent on the basis of a Departmental Promotion Committee (DPC for short) meeting held on 4.3.1998. In this application the applicants contended that there was no justification for not convening the annual meeting of the DPC right in time and thereby causing prejudice in their career. The applicants contended that prior to reclassification of posts in the Geological Survey of India the post of Superintendent was classified as Group 'C' (Ministerial). The reclassification of the posts based on the revised norms of pay scale was notified vide letter No.3/1/99-M.II dated 8.6.2001 in which the post of Superintendent was reclassified as Group 'B' (Non Gazetted). The criteria for eligibility for promotion from the cadre of Assistant and Stenographer Grade II to the cadre of Superintendent are indicated in the recruitment rules, which reads as follows:



- i) From Assistant to Superintendent - 4 years service as Assistant
- ii) From Steno Gr.II to Supdt. - 4 years service as Steno-grapher Gr.II.

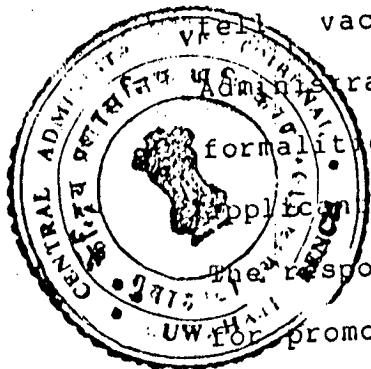
The stenographer Gr. II and Assistants are promoted to the post of Superintendent at 1:10 formula i.e. one post to the Steno Gr. II stream and a post to the Assistant stream. In doing so, out of each 10 posts of Superintendent the 1st post goes to the Steno Grade II and then the remaining nine posts go to the Assistant Grade and in that order the post Nos.1, 11 and 21 and so on are meant for the Stenographer Grade II and in between are meant for the Assistants in the cadre of Superintendent."

: : : 11 B

2. The DPC ought to have been held simultaneously. Instead there was delay in holding the DPC in the N.E. Region. The process for promotion to the post of Superintendent for the vacancies that arose in 1997 was initiated and DPC was held on 1.11.1997 in all the regions throughout the country simultaneously, whereas the DPC for filling up the posts of Superintendent was held in the N.E. Region in March 1998 only and pursuant to the recommendation of the DPC held in March 1998 the applicants were promoted. The applicant Nos.1, 2 and 3 were posted at Shillong, namely in the Headquarter of the N.E. Region and joined their promotional post instantly on 12.3.1998, while the applicant No.4 who was posted at a remote station at Itanagar could join his promotional post on 27.3.1998 after his release from the post of Stenographer Grade II at Shillong. Due to the delay in their promotion these applicants, naturally were placed down below in the All India seniority list. It was also pleaded that seniority of Superintendents were maintained on All India basis in the Geological Survey of India, computing the seniority on the basis of the date of appointment in the cadre of Superintendent. In view of the fact of that the posts were filled in all the regions excluding the N.E. Region by holding DPC on 1.11.1997 the present applicants of the N.E. Region apprehend that they were likely to suffer loss in their seniority in the matter of their promotion in future. Accordingly the applicants submitted representation before the authority. The applicants in this application pleaded that their seniority in the grade of Superintendent is to be computed by taking into account as.....

as if DPC was held on 1.11.1997 instead of March 1998 and fix their seniority in the merged seniority list of Superintendents considering their seniority position in their respective feeder grade, i.e. Assistant/ Stenographer Grade II.

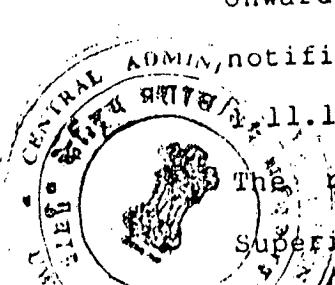
3. The respondents in the written statement opposed the claim of the applicants and stated that the process of promotion by holding DPC was initiated right in time only when promotional vacancies arose. In the written statement the respondents pleaded that four Superintendents from the N.E. Region were offered promotion to the post of Administrative Officer vide O.M. dated 5.11.1997 on the recommendation of the DPC. On their acceptance of the offer of promotion and their joining in the post of Administrative Officer, four posts of Superintendent fell vacant in the N.E. Region on 10.11.1997, 11.11.1997, 17.11.1997 and 19.11.1997 respectively. Accordingly steps were taken for convening a DPC for filling up the posts of Superintendent that were vacant due to promotion to the post of Administrative Officer. On completion of the necessary formalities the DPC was held on 4.3.1998 in which the applicants were promoted to the post of Superintendent. The respondents stated that instructions for holding DPC for promotion to the post of Superintendent on the same date throughout the country as a whole started on 3.7.2001. The respondents further stated that since Group 'B' Non Gazetted posts as per revised classification are treated as feeder grade for Group 'B' Gazetted post, the DPC for promotion from Non Gazetted post.....



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post to Group 'B' Gazetted post was decided to be held on the same date to facilitate availability of equal opportunity for all for furtherance of their career prospect. Accordingly by O.M. dated 22.6.2001 it was decided that henceforth all DPC for Group 'B' (Non Gazetted) posts which are the feeder grade for Group 'B' (Gazetted) posts would be held on the same date throughout Geological Survey of India as a whole. Prior to reclassification of posts in the Geological Survey of India the post of Superintendent was classified as Group 'C' (Ministerial). The respondents also asserted that the recruitment rules for promotion to the post of Superintendent envisages 90% from the grade of Assistant with four years regular service and 10% from the grade of Stenographer Grade II with four years regular service. The ratio of promotion was 9:1. Denying the contention of the applicants for a common date for holding of DPC, the respondents asserted that a common date of holding DPC was initiated only from 3.7.2001 onwards on reclassification of the post. There was no notification issued for holding a common DPC on 11.11.1997 for promotion to the post of Superintendent.

The respondents further stated that five posts of Superintendent fell vacant in the N.E. Region, one each on 10.11.1997, 11.11.1997, 17.11.1997 and 19.11.1997 due to the promotion of four Superintendents to the post of Administrative Officer and one post fell vacant on 31.12.1997 due to retirement of one Superintendent. After following due procedure, the DPC meeting was held on 4.3.1998. The respondents reiterated that since there was no vacant post of Superintendent as on 1.11.1997. Therefore, the question of fixing the seniority of the applicants from 1.11.1997 did not arise.



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4. We have heard Mr M. Chanda, learned counsel for the applicants and Mr A. Deb Roy, learned Sr. C.G.S.C. at length. Admittedly, the DPC for filling up the posts of Superintendent was not held simultaneously. The DPC in other places except the N.E. Region was held on 1.11.1997. The DPC for filling up the posts of Superintendent in the N.E. Region was held in March 1998. Admittedly, the post of Superintendent is a feeder post and an employee can aspire to be an Administrative Officer from the post of Superintendent. There is one common seniority list of Superintendents on All India level. Therefore, date of promotion for career advancement is a crucial factor. The frequency of holding DPC meeting is one of the essence of good administration in conformity with the policy laid down in the equality clause enshrined in the Constitution of India. The Executive in its own wisdom also formulated a policy for holding DPC meeting frequently. As per the policy the appointing authority is to initiate action to fill up the existing as well as the anticipated vacancies well in advance of the expiry of the previous panel by collecting relevant documents for being placed before the DPC. As per one of the administrative instructions DPC is to be convened once in every year, if necessary on a fixed date, i.e 1st April or May. The Ministries/Departments are to lay down time schedule for holding DPC under their control and need to monitor by making one of their officers responsible for keeping a watch over the various cadre authorities to ensure that they are held regularly. As per the scheme a vacancy is to be filled in accordance in accordance with the.....

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the recruitment rules in force on the date of vacancy, unless rules made subsequently have been expressly given retrospective effect. The department, as a matter of fact by its communication dated 28.11.2001 clarified the position and issued the following instructions:

"It has been decided to hold the DPC meeting for promotion to the post of Gr 'B' Non-Gazetted post in the scale of Rs.5500-9000/- against the resultant vacancies for the year 2001 arising out of promotion/death, if any or any other unforeseen circumstances on 10th December, 2001 (Monday) simultaneously all over India.

Since a common date for conveying D.P.C. in the Gr. 'B' Non-Gazetted grade (which are the feeder grade for Gr. 'B' Gazetted) has been fixed in order to facilitate equal opportunity to all for their furtherance of career prospect, all Heads of Department of regions/Special Wings/Training Instt are requested to hold the D.P.C. on 10.12.2001 and take necessary action for effecting promotions against the vacancies in their respective region etc, if any."

The aforesaid policy was issued as a guidance to the department to meet the requirement of the equality clause enjoined in Articles 14 and 16 of the Constitution.

5. As alluded earlier in the instant case the vacancies of Superintendent from the N.E. Region also surfaced in November 1997. The authority was well aware about the vacancies, somuch so the DPC for filling up of posts Administrative Officer on promotion was held prior to November 1997 and promotion orders of the Administrative Officers were issued as far back as 4.11.1997. In the circumstances there was no justification for not holding the DPC for filling up the posts of Superintendent in the N.E. Region also as on 1.11.1997. The delay in holding DPC in the instant case, on the face of the vacancies resulted in delayed promotion of these applicants, which in its turn affected

in.....

in their inter se seniority.

6. On consideration of all the aspects of the matter we, therefore, hold that for the ends of justice a direction needs to be issued to the respondents to revise the seniority list by antedating the date of DPC meeting to 1.11.1997 so as to avoid injustice to the applicants and consider their case for promotion on the basis of the DPC on 1.11.1997 as per rules. The respondents are directed to complete the above exercise as early as possible, preferably within two months from the date of receipt of the order.

The application is allowed to the extent indicated. There shall, however, be no order as to costs.

sd/ VICE CHAIRMAN
sd/ MEMBER (A)

VICE-CHAIRMAN

ADMINISTRATIVE MEMBER

Certified to be true Copy
Nafisa Rafi

Section Officer (J)

C.A.T. GUWAHATI BRANCH
Guwahati-781005

nkm

Alleged
Date
Private
29.05.05

Annexure - II (contd.)
DF-15-9-2003

To,

The Director General,
Geological Survey of India,
27, Jawaharlal Nehru Road,
Kolkata - 700 016.

[Attn. : Shri A.S. Senthil Vadivel, AO Gr-I (Law Officer)]

(Through proper channel)

Sub : Prayer for immediate implementation of the Judgement and order dated 25/08/03 passed by the Hon'ble Central Administrative Tribunal in OA No.413/2002

Sir,

Being aggrieved by the decision of holding DPC for promotion to the post of Superintendent in the month of March, 1998 instead of November, 1997 I had approached the Hon'ble CAT through OA No.413/2002. The said OA has been disposed of by the Hon'ble Tribunal after hearing the arguments of the learned counsel of both sides and directed to revise the Seniority list of the Superintendent within two months. A certified copy of the Judgement and order referred to above is enclosed for your ready reference and early action.

Thanking you,

Yours faithfully,

(Signature)

(Shri G.K. Nair)
Superintendent.

Encl. : As above.

One

Attest
S. Senthil Vadivel
99.05.04

To,

Dated the 25th day of September, 2003

The Director General,
 Geological Survey of India,
 27, J.L. Nehru Road,
 Calcutta - 76

(Through Proper Channel)

Sub : (i) Prayer for implementation of Judgement and order dated 25.8.03 passed in O.A. No. - 413 /02 (G.K.Nair & ors. Vs. U01 & Ors by the Hon'ble C.A.T., Guwahati Bench. (ii) Discrepancies in the All Seniority list published as on 31.12.01.

Respected Sir,

Being aggrieved by the action / inaction in holding the DPC in the month of March 1998 instead of November' 97, approached the Hon'ble C.A.T. through OA No. - 413 / 02. The said OA was disposed of on 25.8.03 after hearing both the counsel of the parties. The Hon'ble Tribunal was pleased to direct to revise the Seniority list by antedating the date of DPC meeting on 1.11.97 as per Rules within a period of two months.

In view of the above, I am to inform you that I joined as stenographer Gr.II on 4.1.1984 and my case for promotion to the post of Supdt was considered in the month of March 1998 following the promotion of Sri S.Das Roy to the post of Admn. Officer who was also promoted to the cadre of Supdt from Stenographer Grade II. Needless to mention here that Sri Das Roy joined as A.O w.e.f. 20.11.1997. As such my promotion to the post of Supdt, should be treated w.e.f 20.11.1997 since promotion from Stenographer Gr.II to Supdt. is made post based from the year 1997. But in the seniority list for Supdt. published as on 31.12.01 my name was wrongly placed at Serial No. 80. In the Regional seniority list also my seniority position was wrongly shown at Sl. No. 5.

It is relevant to mention here that I was sent on deputation with effect from 1.8.1998 to 31.8.2002 and during that time I was not provided any seniority list either in All India basis or Regional basis and very recently I came to learn that my seniority has been shown wrongly in the All India Seniority List as well as in the Regional Seniority List. Besides these, in the All India Seniority List of Superintendent it is seen that my name has been wrongly placed at Serial Number 80 although I have joined to the post of Superintendent on 27.3.1998 but it is surprising that serial number 61 onwards all have joined to the post of Superintendent later than me but their names have shown above me. It is pertinent to mention here that I had submitted a representation on 24.9.1998 for fixation of my correct seniority in the cadre of Superintendent and the same was addressed to the Dy. Director General, N.E.R. but neither my seniority has been fixed correctly nor the same has been replied for.

A copy of the representation dated 24.9.1998 is enclosed.

Attn: P. Subrahmanyam
 29/9/03

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Under the facts and circumstances stated above, it is requested to you to kindly implement the judgment and order dated 25.8.2003 and revise the seniority list of Superintendent within two months as indicated in the judgment. As already stated above that in the All India Seniority List my name has been wrongly shown at serial No. 80 showing the juniors above me, it is requested you to refix my seniority to the post of Superintendent in the All India Seniority list holding my date of promotion with effect from 20.11.1997 instead of 27.3.1998 in the light of the directives made in the judgment and order dated 25.8.2003. It is further requested that my seniority position in the Regional seniority list may also be refixed holding my date of promotion w.e.f.20.11.1997 against the post of Sri S.Das Roy (already promoted to the post of Admin. Officer w.e.f. 20.11.1997) who was initially promoted to the post Superintendent from Stenographer Grade II in N.E.R, considering the DPC meeting held on 1.11.1997 in terms of the judgment and order referred to above. It is also requested to hold the D.P.C.Meeting for consideration of the post of Administrative Officer from the cadre of Superintendent only after the recast of the impugned seniority list for Superintendent already published on All India basis in terms of the judgment and order referred to above.

A certified copy of the Judgment and order dated 25.8.2003, seniority list of Superintendent on all India basis published as on 31.12.2001 and the Regional Seniority List published as on 31.12.2002 are enclosed for your ready reference.

An early action in this regard is solicited.

Yours faithfully,

Enclo : As stated above

(Tarit Ranjan Das)
Superintendent
Drilling Division,
GSI, NER, Shillong

Copy forwarded for information and necessary action to :

1. The Deputy Director General, GSI, NER, Shillong.

TD
25-11-03
(Tarit Ranjan Das)
Superintendent,
Drilling Division
GSI, NER, Shillong

20
Dated, 07-11-2003

To

The Director General
Geological Survey of India
27, J.L.Nehru Road
Kolkata - 700016.

(Through proper channel)

Sub:- Anti dating of seniority in the post of Superintendent with reference to the judgement by the Hon'ble Central Administrative Tribunal, Guwahati, vide O.A. No. 413/2002.

Ref:- My letter no. Nil, dated 15-09-2003.

Sir,

With due respects, I would like to state that, further to my earlier application dated 15-09-2003 (copy enclosed for your ready reference) on the above mentioned subject under reference, I further bring to your kind notice that I was at Sl.No. 1 in the Regional Seniority (copy enclosed) in the feeder cadre as Assistant for the promotion to the post of Superintendent. The post fell vacant on 10-11-1997 as Shri Hari Ram, Superintendent received the charge as Administrative Officer.

Hence, it is requested that my promotion to the post of Superintendent may kindly be considered for antedating with effect from 10-11-1997 so as to avoid injustice to me and my future career prospects.

Therefore, it is requested that the gradation list of Superintendent may kindly be recasted as per the Central Administrative Tribunal, Guwahati Bench directives dated 25-08-2003 in O.A. No. 413/2002, before holding the DPC for the next promotion to the post of Administrative Officer.

In this connection, I shall be highly obliged if the case is settled immediately at your earliest convenience.

Thanking you and for which act of your kindness, I shall remain ever grateful to you.

Enclo: 1. Copy of letter dated 15-09-2003.
2. Copy of seniority list.

Yours faithfully

(G. K. NAIR)
(G. K. NAIR)
Superintendent
GSI, NER

*Wrote
for
Private
Ag 5.01*

To,

The Director General,
Geological Survey of India,
27, Jawaharlal Nehru Road,
Kolkata - 700 016.

Annexure - II (Continued)

[Attn. : Shri A.S. Senthil Vadivel, AO Gr-I (Law Officer)]

(Through proper channel)

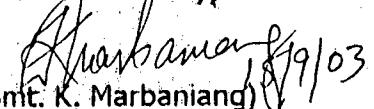
Sub : Prayer for immediate implementation of the Judgement and order dated 25/08/03 passed by the Hon'ble Central Administrative Tribunal in OA No.413/2002

Sir,

Being aggrieved by the decision of holding DPC for promotion to the post of Superintendent in the month of March, 1998 instead of November, 1997 I had approached the Hon'ble CAT through OA No.413/2002. The said OA has been disposed of by the Hon'ble Tribunal after hearing the arguments of the learned counsel of both sides and directed to revise the Seniority list of the Superintendent within two months. A certified copy of the Judgement and order referred to above is enclosed for your ready reference and early action.

Thanking you,

Yours faithfully,


(Smt. K. Marbaniang)
Superintendent.

Encl. : As above.

Pls. file
Smt. K. Marbaniang
29.05.04

Dated, 07-11-2003

To

The Director General
Geological Survey of India
27, J.L.Nehru Road
Kolkata - 700016.

(Through proper channel)

Sub:- Anti dating of seniority in the post of Superintendent with reference to the judgement by the Hon'ble Central Administrative Tribunal, Guwahati, vide O.A. No. 413/2002.

Ref:- My letter no. Nil, dated 15-09-2003.

Sir,

With due respects, I would like to state that, further to my earlier application dated 15-09-2003 (copy enclosed for your ready reference) on the above mentioned subject under reference, I further bring to your kind notice that I was at Sl.No. 2 in the Regional Seniority (copy enclosed) in the feeder cadre as Assistant for the promotion to the post of Superintendent. The post fell vacant on 11-11-1997 as Smt. M.Kharmawlong, Superintendent received the charge as Administrative Officer.

Hence, it is requested that my promotion to the post of Superintendent may kindly be considered for antedating with effect from 11-11-1997 so as to avoid injustice to me and my future career prospects.

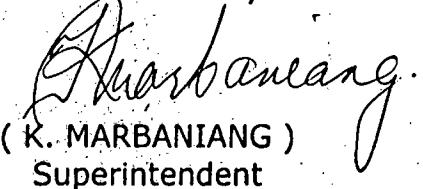
Therefore, it is requested that the gradation list of Superintendent may kindly be recasted as per the Central Administrative Tribunal, Guwahati Bench directives dated 25-08-2003 in O.A. No. 413/2002, before holding the DPC for the next promotion to the post of Administrative Officer.

In this connection, I shall be highly obliged if the case is settled immediately at your earliest convenience.

Thanking you and for which act of your kindness, I shall remain ever grateful to you.

Enclo: 1. Copy of letter dated 15-09-2003.
2. Copy of seniority list.

Yours faithfully


(K. MARBANIANG)
Superintendent
GSI, NER

File No. 1
Date 29/11/03
22

FROM No. 4
(SEE RULE 42)CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:ORDER SHEET

Original Application No:-

Mise Petition No:

Contempt Petition No:

Review Application No:

Name of the Appellant(s): Sri G. K. Nair & Ors.Name of the Respondent(s): U. O. E & Ors.Advocate for the Appellant:- Mr. M. Chanda
Mr. G. N. ChakrabartyAdvocate for the Respondent:- CAGC.

Notes of the Registry | Date of the Order of the Tribunal

17.2.2004 Present: Hon'ble Mr. K. V. Pranab
Administrative Member

Heard Mr. M. Chanda, learned counsel for the applicants on the interim relief prayer. The applicant Nos. 1, 2, 3 and 4 in O.A. No. 413 of 2002 may also be considered in the DPC Meeting for the post of Administrative Officer. Reply to be filed within three weeks.

List it on 10.3.04.

Sd/-
Member

nkm

19/2/04
S. S. S.
C.A.T. GUWAHATI BENCH
Guwahati - 781 05
16/2/04

W. S. S.
S. S. S.
16/2/04

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

Annexure-III (See)

ORDER SHEET

Original Application No:-

~~Mise Petition No:~~

Contempt Petition No:

Review application No:

Name of the Applicant(s): Sri G. K. Nair & Ors.

Name of the Respondant(s): U. O. S. Zone

Advocate for the Appellant:- Mr. M. Chanda
Mr. G. N. Chakrabarty

Advocate for the Respondat:- CAGC,

Notes of the Registry date Order of the Tribunal

n km

20.2.2004

The word "may" in the fifth line of the order dated 17.2.2004 stands modified to "shall". This may be communicated to the respondents.

Records has been placed at the
instance of the petitioners.

List it on 10.3.2004 as already
fixed.

Sd / MEMBER (ADM)

Verified to be true Copy
खालिका प्रतिलिपि

Section Officer (J)
C.A.T. GUWAHATI BANCH
Guwahati-781005

JK 23/2/04

Master
etc
Private
29.05.03

2 AUG 2004

Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

GUWAHATI BENCH

Contempt Petition No. : 23/2004
in Original Application No. 413/02

Shri G.K. Nair & Ors. -

— Applicants

Versus

Shri A.K. Bhandari
Deputy Director General,
Geological Survey of India,
North Eastern Region, Shillong --- Respondent No.2

And

IN THE MATTER OF:

An Affidavit for and on behalf of Respondent No. 2

I, Shri A.K. Bhandari, son of Prem Gopal Bhandari, working as Deputy Director General, Geological Survey of India, North Eastern Region, Shillong do hereby solemnly affirm and states as follows :

1. That I am the Respondent No. 2 in the Contempt Petition and have gone through the aforesaid contempt petition filed by the applicants have understood the contents thereof and I am well acquainted with the facts and circumstances of the case based on records.
2. That the Respondent No. 2 begs to submit that on receipt of the Judgment and order dated 25.08.2003 of Hon'ble Central Administrative Tribunal, Guwahati Bench in Original Application No. 413/2002 and legal opinion therefrom the Sr.C.G.S.C. the matter was referred to the legal branch, Kolkata for the decision in the matter. Subsequently, the legal branch, Kolkata suggested to prefer an appeal against the said order dated 25.08.2003 immediately to decide the question of law in the subject matter and accordingly an appeal has been preferred before the Hon'ble Gauhati High Court, Shillong Bench, Shillong and the Petition has been registered as W.P. (C) No. 321 (SH)

File No. 2
27
JL. DSN POK
Sr. C. C. S.
C. A. P. Guwahati Bench

2003 and a copy of the Petition has already been handed over to the Counsel of the Applicants (in O.A. No. 413/2002) as there was Caveat Application for and on behalf of the applicants. The appeal has been preferred and registered on 11.11.2003 in Shillong Bench of the Hon'ble Gauhati High Court, Shillong . And as such the applicants are well aware of the fact of the appeal filed before the Hon'ble Gauhati High Court, Shillong Bench, Shillong. Since, the filing of the Writ Petition before the Division Bench, the Hon'ble Gauhati High Court, Shillong Bench is not sitting.

3. That with regard to the statement made in Para 1 and 2 , the answering Respondent No. 2 has no comments being matter of records.
4. That with regard to the Statement made in Para 3 of the Application, the Respondent No. 2 begs to submit that as advised by the Legal Branch, Kolkata for holding revised DPC of Superintendent, the Respondents No. 2 immediately took action to review the DPC held on 4.3.1998 for considering promotion to the post of Superintendent . The review DPC was accordingly held on 21.1. 2004, for effective notional promotion from the date of occurrence of vacancies to the post of Superintendent in NER. All the applicants in the subject Original Application were accordingly considered by the review DPC. They were recommended to give notional promotion from the date occurrence of vacancies to the post of Superintendent in NER i.e. on 10.11.1997, 11.11.1997, 17.11.1997 and 19.11.1997 respectively. The minutes of the review DPC dated 21.1.2004 was sent to Legal Branch, Kolkata on 22.1.2004 for preparing the provisional revised seniority list of Superintendent on all India basis as the post of Superintendent is in feeder grade for next promotion to the post of Administrative Officer Gr. II. . The provisional seniority list of Superintendent post of Geological Survey of India was prepared at Kolkata and all the applicants were placed in the list recommended with *inter se* seniority position based on their seniority in the feeder grade. The provisional seniority list of Superintendent post was circulated, vide letter No. 1677 SP/A-23011/1/CHQ/Supdts./2000/15-A, dated 06.7.2004 and a copy of the same was served and received by the each applicants on 12 & 13.07.2004. Hence the allegation that the alleged contemner has not initiated action for implementation of the Judgement dated 25.08.2003 is far from truth. On the contrary, the office has taken all necessary action for implementation of the Judgement of the Hon'ble Tribunal.

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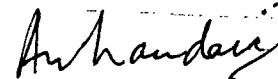
A copy of the letter No. 1677 SP/A-23011/1/CHQ/Supdts./2000/15-A, dated 16.7.2004 is enclosed and marked as Annexure-I.

5. That with regard to the statement made in Para 4, the departmental position has already been explained as above in response to averment made against Para-3 of the application.
6. That with regard to the statement made in Para – 5, the allegation that the department was contemplating to hold DPC on 23.02.2004 to consider the case of promotion to the post of Administrative Officer Gr. II without considering the name of the petitioners is utterly baseless and mischievous with a view to misleading the Hon'ble Tribunal. In fact no DPC has been held to consider promotion to the post of Administrative Officer Gr. II till date and no date has yet been fixed for the same.
7. That with regard to the averment made by the petitioners in para-6 of the application, the answering respondent humbly submits that as has already been mentioned above in reply to para 3-4 in the Contempt Application, the department, has already taken necessary action to hold review DPC for reviewing the DPC recommendations of 4.3.1998 by antedating the date of DPC meeting to 1.11.1997 and considering promotion of all the applicants to the post of Superintendent accordingly. The implementation of the Hon'ble Tribunal order was thus completed on 21.1.2004, as detailed in the preceding paras. Thus the allegation of deliberate and willful inaction on the part of the Department with regard to implementation of the judgement/order dated 25.08.2003 passed by the Hon'ble Tribunal in Original Application No. 413/2002 is utterly false, baseless and malicious with the sole intention of misleading the Hon'ble Tribunal for seeking undue personal gains. As the operative part of the court order under para 6, directed the respondent to revise the seniority list by antedating the date of DPC meeting to 01.11.1997, and this has specifically been complied with by this office, no ground or cause of action lies for initiating this contempt petition.
8. That the answering Respondent No. 2 humbly submits he has the highest regard for the orders of the Hon'ble Tribunal, and, as ever duty bound, had already complied with the order dated 25.08.2003, passed by the Hon'ble Tribunal. However, in due course of performing the official duties, any act or deed, or things which as per the opinion of the

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Hon'ble Tribunal may amount to violation of order passed by the Hon'ble Tribunal, then the Respondent No. 2, tenders unconditional apology for the same, being not intentional or willful on the part of the answering Respondent.

9. That saves and except what are the matters of records and save what are expressly admitted herein each and every allegations and contents made therein in the contempt petition are denied.
10. That the statement made in Para 1, 2, 5 to 9 are true to my knowledge and the paragraph made in 2, 4 are being matters of record and rest are my humble submission before this Hon'ble Tribunal.



DEPONENT

(ए. के. भंडारी) (A.K. Bhandari)

उप महानिदेशक / Deputy Director General
भारतीय भूवैज्ञानिक सर्वेक्षण / Geological Survey of India
पूर्वोत्तर क्षेत्र / North Eastern Region
शिलांग / Shillong-793003

1677 SP

No./No. /A-23011/1/CHQ(Suptd.)/2000/15A.

प्राप्त संकेत

GOVERNMENT OF INDIA

प्रधानमंत्री कार्यालय
भारतीय प्रृथम विधायिक सरकार
१, लोरी नगर,

FROM :
Dy. DIRECTOR GENERAL (PERSONNEL)
GEOLOGICAL SURVEY OF INDIA
27, J.L.Nehru Road.

6-7-2004

5
Kamal
SPEED POST

To

1. The Sr. Dy. Director General/
Dy. Director General,
Geological Survey of India,
ERO/WRO/Coal Wing/Training
Instt./NRO/AMSE Wing/Marine
Wing/NERO/SRO/CRO,
Kolkata/Jaipur/Hyderabad/Lucknow/
Bangalore/Shillong/Nagpur.

2. The Officer-in-Charge,
Section- / Division,
Central Headquarters,
Geological Survey of India,
Kolkata.

Sub : The provisional Seniority List of Superintendent posts
of Geological Survey of India as on 31.12.2002.

The provisional All India Seniority List of Superintendent
working under various regions (including of CHQ) of Geological Survey
of India as on 31.12.2002 is enclosed.

This may please be brought to the notice of all the concerned
staff working under your for their information. Comments on inaccura-
cies, if any, may be sent to the undersigned within one month from
the date of issue of this letter.

In the absence of any intimation within the stipulated date,
it will be presumed that the seniority assigned and particulars as
given are correct and accepted by the incumbents concerned.

(S. DAS ROY)
Administrative Officer
for Dy. Director General (P).

No. /A-23911/1/CHQ(Suptd.)/2000/15A. Date :

Copy for information to :

1. The Secretary General, GSIEA/GSISU, Kolkata.
2. The Secretary General, GSIES(822), Seminary Hills, Nagpur.
3. The General Secretary, GSIEA/GSISU/GSIEA(822), Kolkata.

(S. DAS ROY)
Administrative Officer
for Dy. Director General (P).

- (3) G. K. Basu
Suptd. 13/1/04.
- (6) Smt. V. Khereshwari 11/1
Suptd. 12/1/04.
- (7) Shri. S. Nagarkar 11/1
Suptd. 12/1/04.
- (8) Shri. R. C. Basu 11/1
Suptd. 12/1/04.
- (9) Shri. T. Bhattacharyya 11/1
Suptd. 12/1/04.
- (10) Shri. D. Kalita 11/1
Suptd. 12/1/04.

"हिन्दी में प्रयोगात्मक कारण में युक्तिहासी होगी"

(6)

GEOLOGICAL SURVEY OF INDIA

Merged Seniority List of Superintendent (Provisional)

As on 31.12.2002

Name of the post : Superintendent

Scale of pay : Rs.5500-175-9000/-

Total No. of post : 153

Sl. Nos.	N A M E	Ref. to spl. Roster	Educational qualification	Date of birth	Date of commence- ment of continuous Govt. services	Date of Joining GSI and its ancil- lary services	Date of contiguous apptt to the Gr. Of equivalent Gr. counting for seniority	Pmt.apptt.		Office to which at present attached	Remarks
								Post	Date of apptt		
1	2	3	4	5	6	7	8	9	10	11	12
1.	Shri G. K. Sharma	-	H.S.	12.12.47	11.07.69	11.07.69	24.04.97 (AN)	Assistant	11.09.86	WRO	
2.	Shri L. R. Narawani	-	H.S.	16.09.47	11.07.69	11.07.69	24.04.97 (AN)	Assistant	11.09.86	WRO	
3.	Shri B. B. Likhari	ST	S.S.C.	15.12.51	27.01.75	27.01.75	21.04.97	L.D.C.	01.12.79	CRO	
4.	Shri P. P. Astadikapalakan	-	S.S.L.C.	02.06.52	30.04.73	30.04.73	02.05.97	Steno.Gr.III	23.01.78	SRO	
5.	Smt. Parul Bala Sikder	SC	S.S.C.	08.01.48	18.09.75	18.09.75	05.05.97	U.D.C.	24.02.87	CHQ	
6.	Shri Saiful Chatterjee	-	B.Com.(Hons.)	07.01.64	28.11.88	28.11.88	05.05.97	Steno.Gr.II	09.09.91	CHQ	
7.	Shri Bikram Sah	ST	Matric	01.07.46	01.01.65	01.01.65	31.03.97	U.D.C.	01.09.79	ERO	
8.	Shri A. C. George Kutty	-	S.S.L.C.	23.05.52	26.04.73	26.04.73	09.06.97	L.D.C.	01.12.79	Tr. Instt.	
9.	Smt. Mita Purkayavastha	-	B.A.	09.03.48	06.09.75	06.09.75	09.07.97	U.D.C.	13.01.78	NRO	
10.	Shri Shyam Kuniar	ST	P.U.C.	10.04.97	01.01.70	28.07.97	28.07.97	L.D.C.	01.12.79	SRO	
11.	Shri Shub Ranjan Das	-	H.S., Hindi Pragya	05.04.52	01.07.69	01.07.69	01.08.97	U.D.C.	24.02.87	CHQ	
12.	Smt. Sandhya Rani Majumder	SC	B.A., Hindi Pragya	26.10.52	06.12.71	06.12.71	28.08.97	L.D.C.	01.12.79	CHQ	
13.	Shri S. P. Ghosh	-	B.Com.(Part-I), Hindi Pragya	15.04.49	30.01.73	30.01.73	21.10.97	U.D.C.	24.02.87	CHQ	
14.	Shri T. K. Basu Chowdhury	-	B.A.	06.09.45	19.05.64	19.05.64	30.09.97	Assistant	11.12.84	Marine Wing	
15.	Shri K. N. Acharya	-	S.S.C.	18.06.47	13.12.65	13.12.65	21.10.97	U.D.C.	24.02.87	CHQ	
16.	Shri Dhanjai Mukherjee	-	Class-X	10.10.54	12.08.76	12.08.76	21.10.97	L.D.C.	01.12.79	CHQ	
17.	Shri G. K. Nair	-	H.S.L.C.	12.02.47	06.09.74	06.09.74	10.11.97	L.D.C.	23.01.78	NER	

Contd. to page 2/-

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- 2 -

18.	Smt. K. Marbaniang	ST	B.A.	28.09.50	12.08.74	12.08.74	11.11.97	-do-	01.12.79	NER	
19.	Shri T. R. Das	-	B.A.	01.10.58	04.01.84	04.01.84	17.11.97	Steno.Gr.II	01.04.88	NER	
20.	Shri Sentimongia Ao	ST	H.S.L.C.	01.03.56	23.12.74	23.12.74	19.11.97	L.D.C.	01.12.79	NER	
21.	Shri A. M. Purohit	-	H.S.S.C.	24.09.44	05.07.65	05.07.65	20.11.97	U.D.C.	01.09.79	CRO	
22.	Shri Kishan Singh	-	H.S.	12.12.46	15.07.69	15.07.69	26.11.97	Assistant	11.07.96	WRO	
23.	Shri Monigopal Das	SC	B.A.	16.08.44	08.07.64	08.07.64	06.01.98	L.D.C.	01.10.65	ERO	
24.	Shri H. K. Mazari	-	Matric, Hindi Pragya	26.08.43	23.01.62	23.01.62	18.12.97	U.D.C.	09.12.71	NRO	
25.	Shri Pradip Kr. Ghosh	-	Class-X	02.01.46	21.06.71	21.06.71	19.12.97	T.O.	22.01.78	CHQ	
26.	Miss Pritikana Taran	-	B.A.	17.08.48	18.08.71	18.08.71	19.12.97	L.D.C.	01.12.79	CHQ	
27.	Shri Gagancandra Nath Ghosh	-	B.Com.	19.08.52	15.12.71	15.12.71	19.12.97	L.D.C.	01.12.79	CHQ	
28.	Smt. Sushama Mondal (Biswas)	SC	S.S.C.	18.01.50	15.12.71	15.12.71	19.12.97	-do-	01.12.79	CHQ	
29.	Shri Prabir Roy	-	H.S.	19.08.54	15.12.71	15.12.71	19.12.97	-do-	01.12.79	CHQ	
30.	Shri N. C. Saha	SC	B.Com.	20.01.48	17.01.73	17.01.73	19.12.97	T.O.	01.12.79	CHQ	
31.	Shri Asit Kr. Das	-	P.U.	01.09.43	01.02.72	01.02.72	19.12.97	L.D.C.	01.12.79	CHQ	
32.	Smt. Sikha Bhattacharjee	-	P.U.	22.08.47	01.08.72	01.08.72	19.12.97	-do-	01.12.79	CHQ	
33.	Shri G. B. Maski	-	Matric	01.07.44	30.10.63	30.10.63	01.01.98	U.D.C.	01.08.84	AMSE Win	
34.	Shri L. S. Ngaihte	ST	B.A.	01.03.54	23.12.74	23.12.74	01.01.98	L.D.C.	01.12.79	NER	
35.	Shri R. D. Ravinder	SC	B.Com.	14.09.52	13.02.76	13.02.76	01.01.98	L.D.C.	01.12.89	Tr. Instt.	
36.	Smt. Kamalesh Malhotra	-	B.A.	25.02.44	10.03.69	10.03.69	03.02.98	-do-	01.12.79	NRO	
37.	Shri S. M. Mehrotra	-	B.A.	24.06.43	22.01.63	22.01.63	03.02.98	-do-	01.09.79	NRO	
38.	Smt. Indujerath	-	M.A.	25.12.55	23.05.85	23.05.85	16.02.98	Assistant	01.04.88	NRO	
39.	Shri Madan Kr. Bharti	SC	B.A.	02.06.69	08.09.89	08.09.89	24.04.98	Steno.Gr.II	08.09.91	CHQ	
40.	Smt. Mahamaya Chakraborty	-	B.A.(Part-I)	31.08.47	05.02.72	05.02.72	24.04.98	L.D.C.	01.12.79	CHQ	
41.	Smt. Mamata Bardhan	-	H.S.	05.06.53	14.08.72	14.08.72	24.04.98	T.O.	23.01.78	CHQ	
42.	Smt. Sikha Gupta	-	B.A.(Part-I)	02.04.52	18.08.72	18.08.72	24.04.98	T.O.	23.01.78	CHQ	
43.	Shri Nitai Ch. Das	SC	P.U.	01.08.45	19.08.72	19.08.72	24.04.98	T.O.	23.01.78	CHQ	
44.	Shri Irshad Hussain	-	M.a., LLB, BL.	01.03.43	19.01.63	19.01.63	29.04.98	UDC	01.09.79	NRO	
45.	Shri Dilip Kr. Hait	-	B.Com.	07.02.51	24.01.73	24.01.73	30.04.98	L.D.C.	01.12.79	CHQ	
46.	Shri Manabendra Saha	SC	S.F.	18.01.48	13.09.72	13.09.72	30.04.98	T.O.	23.01.78	CHQ	

Contd. to page 3/

11/2/89 53

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47.	Smt. Kalpana Mukherjee	-	B.A.	06.05.51	01.09.72	01.09.72	30.04.98	T.O.	23.01.78	CHQ	
48.	Smt. Suchitra Mitra	-	Passed Class-X	31.07.52	16.08.72	16.08.72	30.04.98	T.O.	23.01.78	CHQ	
49.	Shri Gopal Ch. Banerjee	-	P.U.	15.08.49	05.09.72	05.09.72	30.04.98	T.O.	23.01.78	CHQ	
50.	Smt. Bibha Rani Kar	SC	S.S.C., Hindi Pragya	06.11.45	01.12.72	01.12.72	06.05.98	L.D.C.	01.12.79	CHQ	
51.	Shri Diptendra Nath Maitra	-	B.A., Hindi Pragya	14.09.48	17.01.73	17.01.73	14.05.98	-do-	01.12.79	CHQ	
52.	Shri M. B. G. Tilok	-	S.S.L.C.	04.04.44	10.04.63	10.04.63	27.05.98	U.D.C.	01.09.79	SRO	
53.	Smt. K. Shah	-	B.Com.	29.08.49	09.12.71	09.12.71	12.06.98	-do-	09.01.85	WRO	
54.	Shri Nanu Lal Meena	ST	H.S.	02.01.46	22.01.72	22.01.72	12.06.98	T.O.	23.01.78	WRO	
55.	Shri S.S. Chopra	-	Matric	02.01.43	22.02.62	22.02.62	19.08.98	U.D.C.	01.09.79	NRO	
56.	Shri Babu Lal Sharma	-	Higher Secondary	16.07.48	07.07.72	07.07.72	21.08.98	U.D.C.	09.01.85	WRO	
57.	Dr. D. D. Sharma	-	H.S.	17.02.50	07.07.72	07.07.72	21.08.98	U.D.C.	09.01.85	WRO	
58.	Smt. V. Anthony	-	S.S.L.C.	06.03.53	21.07.75	21.07.75	23.09.98 (AN)	Steno.Gr.II	01.03.85	WRO	
59.	Shri K. Gurumurthy	-	M.Com., Diploma in Labour Laws	08.06.49	19.11.69 (AN)	19.11.69 (AN)	07.10.98	L.D.C.	01.12.79	SRO	
60.	Shri Saswata Chatterjee	-	B.A.	02.12.46	18.10.65	18.10.65	04.12.98	U.D.C.	01.09.79	ERO	
61.	Shri A. Whittekar	-	Matric	26.04.43	23.09.63	23.09.63	04.07.01	U.D.C.	01.08.84	AMSE	
62.	Shri S. Nandakumar	-	H.S.	15.08.44	03.09.72	03.09.72	03.07.01	U.D.C.	01.08.84	AMSE	
63.	Shri Sarwan Ram	SC	Matric	10.12.43	07.05.64	07.05.64	10.07.01	-do-	01.09.79	NRO	
64.	Shri Alok Nath Lahiri	-	B.A.	05.11.43	04.07.64	04.07.64	03.07.01	U.D.C.	01.09.79	ERO	
65.	Shri Radhey Shyam Soni	-	Secondary School	03.11.49	10.07.72	10.07.72	03.07.01	-do-	09.01.85	WRO	
66.	Shri Sita Ram Sharma	-	High School	01.03.48	07.07.72	07.07.72	03.07.01	-do-	19.07.85	WRO	
67.	Shri B. M. Gandhi	-	High School	08.09.48	07.07.72	07.07.72	03.07.01	-do-	19.07.85	WRO	
68.	Shri R. L. Yadav	-	H.S.	03.10.48	07.07.72	07.07.72	03.07.01	-do-	19.07.85	WRO	

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69.	Shri Ram Lal - II, S/o Shri Joy Kishan	SC	Secondary School	01.05.47	07.07.72	07.07.72	03.07.01	-do-	19.07.88	WRO	
70.	Shri R. N. Paswan	SC	S.S.E.	01.01.45	18.01.64	18.01.64	03.07.01	-do-	01.09.79	ERO	
71.	Shri R. C. Boro	ST	H.S.L.C., Hindi Pragya	30.11.48	27.09.76	27.09.76	03.07.01	L.D.C.	01.12.79	NER	
72.	Shri B. Vijaykumar	-	H.S.C.	22.09.49	19.11.69	19.11.69	08.09.01	-do-	01.12.79	SRO	
73.	Shri M. Krishna	ST	H.S.C.	16.06.49	20.06.73	20.06.73	03.07.01	T.O.	23.01.78	SRO	
74.	Smt. Veronica Kharshing	ST	B.A. (1st Year)	07.07.53	03.06.76	03.06.76	03.07.01	L.D.C.	01.12.79	NER	
75.	Shri S. K. Banerjee	-	B.Com.	06.09.46	28.10.65	28.10.65	03.07.01	-do-	01.09.79	ERO	
76.	Shri N. Chattopadhyay	-	S.F.	26.05.44	24.08.73	24.08.73	03.07.01	Steno.Gr.III	23.01.78	ERO	
77.	Shri Mahadev Chakraborty	-	S.F.	31.07.44	18.06.65	18.06.65	03.07.01	U.D.C.	01.09.79	ERO	
78.	Smt. Saraswati Sarkar	SC	University Entrance Exam. (Arts)	03.03.45	15.01.73	15.01.73	03.07.01	L.D.C.	01.12.79	CHQ	
79.	Shri Amitava Bhowmik	-	B.A.	14.01.51	22.01.73	22.01.73	03.07.01	-do-	01.12.79	CHQ	
80.	Smt. Chitra Roy	-	B.A. (Part-I)	16.03.48	22.01.73	22.01.73	03.07.01	-do-	01.12.79	CHQ	
81.	Shri Aniya Kr. Roy	-	B.A., Hindi Pragya	24.04.43	13.05.63	143.05.63	03.07.01	U.D.C.	11.12.84	Marine Wing	
82.	Shri Jahar Kanti Dhar	-	B.Com., Hindi Pragya	06.09.51	01.09.75 (AN)	01.09.75 (AN)	03.07.01	Steno.Gr.III	24.02.87	CHQ	
83.	Shri Sujal Kanti Sen	-	B.A., L.L.B., Hindi Praveen	12.01.53	22.01.73	22.01.73	03.07.01	L.D.C.	01.12.79	CHQ	
84.	Shri Ramananda Dutta	-	H.S., H. Pragya	17.02.46	18.01.73	18.01.73	03.07.01	-do-	01.12.79	CHQ	
85.	Shri Arun Kr. Bose	-	B.Com. (Part-I)	04.01.54	22.01.73	22.01.73	03.07.01	-do-	01.12.79	CHQ	
86.	Shri Dibyendu Chattopadhyay	-	B.Com., Hindi Pragya	05.12.55	09.04.76	09.04.76	03.07.01	-do-	01.12.79	CHQ	
				Praveen, Participated in 3 rd orientation Programme on Reservation for SC/ST in 1984, conducted by ISTM. Participated in the workshop on Pension conducted by ISTM in 1998.							
87.	Shri Arun Kr. Das	-	B.Com.	12.02.52	18.01.73	18.01.73	03.07.01	-do-	01.12.79	CHQ	
88.	Shri Jagadish Rabidas	SC	S.S.C., Hindi Typewriting	31.01.45	01.03.71	01.03.71	03.07.01	-do-	01.12.79	CHQ	
89.	Shri Dipak Kr. Ghosh	-	B.A., Hindi Pragya	22.01.45	03.07.63	03.07.63	03.07.01	U.D.C.	28.01.87	Coal Wing	
90.	Smt. Sabita Addy	SC	B.A., Hindi Pragya	15.11.52	13.03.74	13.03.74	03.07.01	L.D.C.	01.12.79	CHQ	

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91.	Shri Suhrid Kr. Hazra	SC	B.Sc.	04.12.45	20.01.73	20.01.73	03.07.01	U.D.C.	28.01.87	Coal Wing	
92.	Shri Shikh Farid	-	S.S.C.	13.06.43	29.03.63	29.03.63	03.07.01	-do-	01.09.79	CRO	
93.	Shri U. N. Fanibhare	ST	B.Com.(I), Hindi Pragya	01.09.57	17.02.82	17.02.82	03.07.01	L.D.C.	01.04.88	CRO	
94.	Shri D. T. Assudani	-	Inter	20.10.45	10.08.65	10.08.65	03.07.01	U.D.C.	01.09.79	CRO	
95.	Shri Sanjib Kr. Mitra Roy	-	B.Com.	01.06.43	09.10.64	09.10.64	03.07.01	-do-	28.01.87	Coal Wing	
96.	Shri V. P. Burade	-	B.A.	20.09.43	08.04.63 (AN)	01.09.75 (AN)	03.07.01	U.D.C.	01.09.79	CRO	
97.	Shri P. M. Chandra Sckhar	-	B.Com.	05.07.57	28.03.83	28.03.83	03.07.01	L.D.C.	01.02.86	Tr. Instt.	
98.	Shri K. Jagannadh Rao	-	B.A.	08.08.56	24.03.83	24.03.83	03.07.01	-do-	01.02.86	Tr. Instt.	
99.	Shri James Tirkey	ST	I.A.	10.09.55	07.04.83	07.04.83	03.07.01	-do-	28.01.87	Coal Wing	
100.	Shri P. K. Shinde	ST	S.S.C.	01.07.60	06.02.82	06.02.82	03.08.01	-do-	01.04.88	CRO	
101.	Shri N. Lalitha	-	S.S.L.C.	15.02.45	06.11.65 (AN)	06.11.65 (AN)	08.08.01	Cost Clerk	17.01.68	SRO	
102.	Smt. Radha Jyothi	ST	S.S.L.C.	12.05.49	06.03.76	06.03.76	01.10.01	L.D.C.	01.12.79	SRO	
103.	Shri K. R. Puspa	-	B.A.	20.09.50	26.05.71	26.05.71	03.12.01	-do-	23.01.78	SRO	
104.	Md. Sarward Mohiuddin	-	H.S.C.	01.05.44	16.07.71	16.07.71	15.02.02	T.O.	23.01.78	SRO	
105.	Shri E. Prakash Rao	SC	Matric	02.05.49	05.05.72	05.05.72	04.09.01	L.D.C.	01.12.79	SRO	
106.	Shri B. Ramanarayana	SC	Intermediate	06.01.52	06.09.73	06.09.73	04.09.01	-do-	01.12.79	SRO	
107.	Smt. Kalyani Bhattacharjee	SC	B.Sc.(Dist.)	07.09.50	06.03.74	06.03.74	11.09.01	-do-	01.12.79	CHQ	
108.	Shri S.C. Bansal	-	B.A.	25.09.44	15.01.63	15.01.63	05.10.01	U.D.C.	01.09.79	NRO	
109.	Shri G. N. Sov	ST	B.A.	14.08.49	30.04.71	30.04.71	03.12.01	L.D.C.	01.12.79	ERO	
110.	Smt. Goury Ghosh	-	B.Sc.	14.01.55	20.05.75	20.05.75	10.12.01	Steno.Gr.III	28.01.87	Coal Wing	
111.	Shri T. Bharali	-	P.U., Hindi Pragya	29.12.52	04.11.78	04.11.78	11.12.01	L.D.C.	01.04.88	NER	
112.	Shri Dalewe Paswet	ST	S.S.L.C.	20.06.54	20.04.85	20.04.85	07.01.02	L.D.C.	01.08.84	AMSE Wing	
113.	Shri A. K. Dey	-	P.U.	15.02.44	22.07.54	22.07.64	28.01.02	U.D.C.	01.09.79	ERO	
114.	Shri A. K. Jain	-	Matric	10.06.46	15.04.71	15.04.71	01.02.02	U.D.C.	01.09.79	NRO	
115.	Shri Radha Ballav Das	-	B.Sc., Hindi Pragya	15.11.48	20.01.73	20.01.73	01.02.02	L.D.C.	01.12.79	CHQ	
116.	Shri P. B. Gajbhiye	SC	S.S.C.	17.04.46	28.06.73	28.06.73	01.02.02	L.D.C.	01.12.79	CRO	
117.	Shri D. N. Singh	-	Inter	01.04.43	11.04.63	11.04.63	04.02.02	U.D.C.	01.09.79	NRO	
118.	Shri S. C. Jain	-	I.S.C.	30.06.43	01.10.63	01.10.63	01.02.02	L.D.C.	01.12.79	NRO	
119.	Smt. Varghese John	-	S.S.L.C.	04.06.47	14.06.72	14.06.72	15.02.02	L.D.C.	01.12.79	SRO	

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120.	Shri R. P. Sinha	-	Matric	27.07.43	02.12.63	02.12.63	27.02.02	U.D.C.	01.09.79	ERO	
121.	Shri Ashoke Kr. Biswas	SC	P.U.	27.03.43	02.01.65 (AN)	02.01.65 (AN)	01.03.02	U.D.C.	12.12.84	Marine Wing	
122.	Smt. Puspa Chowdhury	-	B.A., Hindi Pragya	21.12.47	30.01.73	30.01.73	01.03.02	L.D.C.	01.12.79	CHQ	
123.	Shri Shiba Prasad Dutta	-	B.Com	01.12.48	24.01.73	24.01.73	01.03.02	L.D.C.	01.12.79	CHQ	
124.	Shri Satyen Banerjee	-	B.Com., Hindi Pragya	15.01.43	06.01.64	06.01.64	01.03.02	U.D.C.	28.01.83	Coal Wing	
125.	Shri P. P. Kunte	-	S.S.C.	10.04.44	19.07.63	19.07.63	01.03.02	U.D.C.	01.09.79	CRO	
126.	Shri Kanak Rn. Saha	-	P.U., Hindi Praveen	01.04.51	17.01.73	17.01.73	01.05.02	L.D.C.	01.12.79	CHQ	
127.	Shri Anil Ch. Das	SC	B.Com	07.01.48	27.01.73	27.01.73	01.05.02	U.D.C.	28.07.87	Coal Wing	
128.	Shri T.M. Venkatalakshmi	-	S.S.C.	10.11.49	16.02.72	16.02.72	01.05.02	L.D.C.	01.12.79	SRO	
129.	Shri Pradyot Kr. Addy	-	B.Com, Hindi Praveen	05.11.49	22.01.73	22.01.73	03.06.02	L.D.C.	01.12.79	CHQ	
130.	Shri Pradip Kr. Paul	-	B.Com, Hindi Pragya	01.02.50	26.11.73	26.11.73	03.06.02	U.D.C.	28.01.87	Coal Wing	
131.	Shri Gopal Kr. Gupta	-	B.Com.	24.03.52	22.01.73	22.01.73	03.06.02	L.D.C.	01.12.79	CHQ	
132.	Shri S. L. Batra	-	Matric	01.08.47	04.06.68	04.06.68	10.06.02	L.D.C.	01.12.79	NRO	
133.	Shri S. K. Arora	-	B.A.	23.11.43	30.08.63	30.08.63	01.07.02	L.D.C.	01.10.67	NRO	
134.	Shri Phool Singh	SC	Matric	03.06.46	02.01.71	02.01.71	29.01.02	L.D.C.	01.12.79	NRO	
135.	Shri Sahib Din	SC	B.Com.	02.10.47	21.03.70	21.03.70	01.07.02	L.D.C.	01.12.79	NRO	
136.	Shri V. Balan	-	S.S.L.C.	07.04.46	17.04.73 (AN)	17.04.73 (AN)	02.07.02	L.D.C.	01.12.79	SRO	
137.	Shri Makhan Lal Karmakar	-	S.F., Hindi Pragya	18.08.44	19.01.73	19.01.73	30.08.02	L.D.C.	01.12.79	CHQ	
138.	Shri Dhiraj Kr. Chatterjee	-	S.F., Hindi Pragya	30.12.53	09.03.77	09.03.77	13.09.02	Steno.Gr.II	24.02.87	CHQ	
139.	Shri Subhas Ch. Bose	-	B.Sc.	05.04.60	14.07.82	14.07.82	04.10.02	Steno.Gr.II	24.02.87	CHQ	
140.	Smt. Ratna Naha	-	P.U.	30.01.46	02.02.73	02.02.73	16.09.02	L.D.C.	01.12.79	CHQ	
141.	Shri Hiralal Roy	-	H.S., Hindi Pragya	09.04.52	10.12.82	10.12.82	13.09.02	L.D.C.	24.02.87	CHQ	
142.	Shri S. P. Taiwade	SC	H.S.S.C.	01.07.44	30.08.73	30.08.73	13.09.02	L.D.C.	01.12.79	CRO	

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143.	Shri Biswanath Chatterjee	-	P.U., Hindi Pragya	02.01.46	19.01.73	19.01.73	01.10.02	U.D.C.	28.03.87	Coal Wing	
144.	Smt. Asha Dhusia	SC	H.S.E.	30.08.50	26.06.71	26.06.71	03.10.02	TO	23.01.78	NRO	
145.	Smt. Niva Chatterjee	-	P.U., Hindi Pragya	16.11.48	19.01.73	19.01.73	04.10.02	L.D.C.	01.12.79	CHQ	
146.	Shri E. Anjaiah	-	H.S.E.(MP)	15.06.50	01.06.69	01.06.69	16.10.02	U.D.C.	12.12.84	AMSE Wing	
147.	Shri T. S. Markam	ST	H.S.S.C.	31.12.50	08.03.83	08.03.83 (AN)	02.12.02	L.D.C.	01.04.88	CRO	
148.	Shri Dehiram Kalita	-	H.S.L.C., Hindi Pragya	13.07.54	01.11.78	01.11.78	09.12.02	L.D.C.	01.04.88	NER	
149.	Shri Ratnesh Prasad	-	Inter(Sc)	05.05.70	04.01.91	04.01.91	26.12.02	Steno.Gr.II	04.01.93	CRO	
150.	Shri G. K. Borah	-	H.S.L.C., Hindi Pragya	01.03.47	01.11.78	01.11.78	26.12.02	L.D.C.	01.04.88	NER	
151.	Smt. Annapurna Dey	SC	B.Sc.	26.08.49	22.06.76 (AN)	22.06.76 (AN)	26.12.02	U.D.C.	28.01.87	Coal Wing	
152.	Shri K. S. Challamma	-	S.S.L.C.	12.05.49	21.08.73	21.08.73	27.12.02	U.D.C.	12.12.84	AMSE Wing	

NOTE : The Seniority list is Provisional subject to the outcome of the Writ Petition filed in the High Court, Guwahati under Article 226 of the Constitution challenging the judgement order of the Hon'ble CAT, Guwahati Bench in the case of Shri G. K. Nair & orthers in the OA No. 413/2002.